

FORM B	
PUBLIC ANNOUNCEMENT	
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]	
FOR THE ATTENTION OF THE STAKEHOLDERS OF ROYALPET VANIJYA PRIVATE LIMITED	
PARTICULARS	
1. Name of corporate debtor	ROYALPET VANIJYA PRIVATE LIMITED
2. Date of incorporation of corporate debtor	10th December, 2012
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2012PTC189048
5. Address of the registered office and principal office (if any) of corporate debtor	2, Raja Woodmunt Street, Kolkata-700001, West Bengal
6. Date of closure of Insolvency Resolution Process	29th May, 2022
7. Liquidation commencement date of corporate debtor	27th June, 2022
8. Name and registration number of the insolvency professional acting as liquidator	Name: Sudipta Ghosh Registration No: IBBI/ IPA-001 / IP-P00484 / 2017-18 / 10872
9. Address and e-mail of the liquidator, as registered with the Board	Address: 8, N.N Mukherjee, 3rd Lane, Uttarpara, Hooghly-712258 E-Mail ID: sudipta_ghosh08@yahoo.com
10. Address and e-mail to be used for correspondence with the liquidator	Address: 29C, Bentinck Street, 2nd Floor, Kolkata-700001, E-Mail ID: lip.royalpet@gmail.com
11. Last date for submission of claims	27th July, 2022
Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Royalpet Vanijya Private Limited on 27th June, 2022. The stakeholders of Royalpet Vanijya Private Limited are hereby called upon to submit their claims with proof on or before 27th July, 2022, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.	
Sudipta Ghosh Liquidator	
Date : 01.07.2022	Registration No: IBBI/ IPA-001/ IP-P00484/ 2017-18/ 10872
Place : Kolkata	